

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-318
ANSWERED ON- 21/07/2023

IMPOSING RESTRICTIONS ON HANDLOOM SECTOR

318. SHRI B. LINGAIAH YADAV:

Will the Minister of TEXTILES be pleased to state:

- (a) whether the handloom sector in the country is next to farming sector which provides employment to lakhs and crores of people in the country;
- (b) whether the Central Government has been imposing restrictions and making the weavers' sector worst hit, particularly in Nalgonda, Mahabubnagar in Telangana;
- (c) whether Government is also cancelling the boards that benefited the weavers; and
- (d) if so, the details thereof and corrective steps being taken in this regard?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Yes Sir, the Handloom Sector constitutes an important and integral part of the rural and semi-rural livelihood, engaging 35.22 lakh workers in the country as per Handloom Census 2019-20.

(b): The Government of India, Ministry of Textiles is implementing various schemes for promotion & development of handlooms and welfare of handloom weavers across the country including Nalgonda, Mahabubnagar in Telangana.

Under the Handloom schemes, end to end support is provided to handloom workers for raw materials, looms & accessories, skilling, infrastructure development, design & product development, marketing in domestic/overseas markets, MUDRA loans etc. No restrictions have been imposed on the handloom sector and weavers.

(c) & (d): As part of the restructuring of the Ministry of Textiles and after a thorough review of the functioning of the All India Handloom Board keeping in view its limited role in policy formulation and implementation, a decision to disband the All India Handloom Board was taken.
